

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date : 22nd June, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 331/2016	Akram Khan Vs. State of Haryana & Ors.	Mr. Prashant Singh, Adv. for Applicant
2.	M.A. No. 610/2016 in Original Application No. 299/2016	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
3.	M.A. No. 619/2016 in Original Application No. 82/2013	Aditya N. Prasad & Ors. Vs. Union of India & Ors.	Mr. Aditya N. Prasad, Applicant in person
AFTER NOTICE			
4.	Appeal No. 33/2016 (M.A. No. 615/2016)	Tufel Ahmad & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Advs. for Applicants Ms. Sakshi Popli, Adv. for R-1 Mr. Rahul Khurana, Adv. for State of Haryana

For orders, cause list and other information please visit our website: www.greentribunal.gov.in